

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-165/2014/4267/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the th 17 May, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No.DJ(S)2003 dtd. 10.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 12.05.2024 till the morning of 17.05.2024**, as prayed for. The Counsellor, Family Court, Nalbari, and in his absence, the Chief Judicial Magistrate, Nalbari shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-165/2014/4268/A, dated , 17-05-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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